

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 14239/2017

NO. 14506577 SATYA DEO GIRI

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS THR SECRETARY

Respondent(s)

(Returnable Notice has been issued for 14.08.2017. Under I/C before Court category.

D.No.8182/2017 has been linked with D.No.8505/2017 arising out of common order.)

WITH

SLP(C) No. 21637/2017 (XI)

(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 43902/2017)

SLP(C) No. 21637/2017 (XI)

(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 43902/2017)

Date : 18-01-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Amar Deep Sharma,Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR

Mr. Surinder Kumar Gupta, AOR

Ms.Rajitha (TH),Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.14239/2017

Ld.counsel for the petitioner has failed to file the fresh particulars and to take fresh steps in the respect of the respondent Nos.3 & 4 despite opportunities given. However, it is submitted by Ld.counsel that he may be given three more weeks time to ascertain the correct particulars of the above respondents. In the interest of justice three weeks time as last and final opportunity is given to do the needful.

SLP(C) No. 21637/2017

Ld.counsel for the petitioner is directed to take fresh steps in respect of the respondent No.3 within two weeks.

List the matter again on 12.03.2018.

SANJAY PARIHAR
Registrar

SB